

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3060
ANSWERED ON:08.12.2000
DUTY DRAWBACK ON HANDLOOMS
LAXMINARAYAN PANDEY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are aware that powerloom cotton made-ups are being exported as `Handloom Cotton Made ups` and thus earning drawback at 5 per cent;
- (b) the name of the agency of Export Promotion Council which certifies for export of `Made Ups` as genuine Handlooms for satisfaction of the Customs;
- (c) the details of Lab tests or other tests done by such agencies or is it just on the basis of the exporters declaration;
- (d) whether the Government are considering some other steps to remedy the inspection procedure so that only genuine Handloom Cotton Made ups earn 5 per cent Drawback; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a): No, Sir. No such instance has been noticed.
- (b) & (c): The certification by Handloom Export Promotion Council and Textiles Committee are accepted by the Customs authorities.
- (d) & (e): No steps are contemplated in view of
- (a) above.